

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 58/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE PARTIES: M/s. Sand Land Real Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP No.58/621-A/NCLT/MB/MAH/2017

1. No one is present today on the date of hearing. Issue Notice of hearing.
2. Registry is also directed to call for a Report of the ROC. Adjourned to
19.04.2017.

09.03.2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)